## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH CALCUTTA

O.A. 782 OF 1996

DATE OF ORDER:13.04.05

Present: Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman. Hon'ble Mr. N.D. Dayal, Administrative Member.

Rajya Bardhan

-versus-

E. Railway

For the applicant

: None.

For the respondents

: None.

ORDER

## PER JUSTICE B. PANIGRAHI, VC

When the matter is taken up today, none appears for either side on call. From the perusal of the file, it is noticed that Mr. S. Ghosh was earlier appearing in this case. After his death an administrative notice was sent to the applicant but even after receipt of such notice he did not take any step in the matter. Therefore, it is presumed that the applicant is no longer interested in pursuing his case. Accordingly, the application is dismissed for default without costs.

MEMBER (A)

VICE-CHAIRMAN